

FORM B**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
M/s ALBANNA ENGINEERING (INDIA) PRIVATE LIMITED**

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	M/s ALBANNA ENGINEERING (INDIA) PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	June 26, 2013
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies , Kerala
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U74200KL2013PTC034411
5.	Address of the registered office and principal office (if any) of corporate debtor	Regd office address as per ROC (not functional) : NOEL FOCUS, Seaport-Airport Road , Chittethukara, CSEZ PO, Kakkanad ,Kochi -682037,Kerala
6.	Date of closure of Insolvency Resolution Process	Dec 2, 2021
7.	Liquidation commencement date of corporate debtor	Dec 2, 2021 (order uploaded on Dec 7, 2021)
8.	Name and registration number of the insolvency professional acting as liquidator	Vinod Balachandran IBBI/IPA-001/IP-P01554/2018-2019/12403
9.	Address and e-mail of the liquidator, as registered with the Board	Vinod Balachandran, 70/1909.Asoka Road, Kaloore,Kochi-682017,Kerala E mail: vinod@vinodbalachandran.org
10.	Address and e-mail to be used for correspondence with the liquidator	Vinod Balachandran, 70/1909.Asoka Road, Kaloore,Kochi-682017,Kerala E mail: vinodip2019@gmail.com
11.	Last date for submission of claims	Jan 6, 2022

Notice is hereby given that the National Company Law Tribunal (*KOCHI Bench*) has ordered the commencement of liquidation of the M/s ALBANNA ENGINEERING (INDIA) PRIVATE LIMITED on Dec 2, 2021 (order uploaded on Dec 7, 2021)

The stakeholders of M/s ALBANNA ENGINEERING (INDIA) PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before Jan 6, 2022 to the liquidator at the address mentioned against item No.10. .

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means. Submission of false or misleading proof of claims shall attract penalties.

Name and signature of liquidator : Vinod Balachandran

Date and place: : Dec 9, 2021 , Kochi

